



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 9th June 2023

ORDER

In modification of order dated 18.05.2023, there shall be Vacation Bench at NCLT, New Delhi during the period from 19.06.2023 to 23.06.2023 to attend the urgent matters. The Vacation Benches shall comprise of:

On 19.06.2023 & 20.06.2023 Vacation Bench shall comprise of:

Vacation Bench at NCLT New Delhi

1. Hon'ble Member (J) Shri Ashok Kumar Bhardwaj
2. Hon'ble Member (T) Shri Avinash K. Srivastava

From 21.06.2023 to 23.06.2023 Vacation Bench shall comprise of:

Vacation Bench at NCLT New Delhi

1. Hon'ble Member (J) Shri Ashok Kumar Bhardwaj
2. Hon'ble Member (T) Shri Rahul Prasad Bhatnagar

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

The Member (s) shall grant hearing to urgent matters on the date convenient to the Hon'ble Member(s).

The registry shall remain open during this period.

The Vacation Bench shall attend the urgent matters through Video Conference.

This issues with the approval of Hon'ble President, NCLT.

Kamal Sultanpuri
09 June 2023
(Kamal Sultanpuri)
Joint Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.